

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1357/97
MA-1403/97

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New Delhi this the 16th day of December, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S. P. Biswas, Member(A)

1. Ram Singh
s/o Chandrika
2. Darshan Lal
s/o Ram Bharose
3. Veerendra Singh
s/o Baboo Singh
4. Nand Kishore
s/o Shiv Dayal
5. Jagdish Narayan Verma
s/o Baboo Ram Verma
6. Balram Tiwari
s/o Ram Naresh Tiwari
7. Ravindra Ojha
s/o Vishwanath Ojha
8. Kalika Prasad Yadav
s/o Muse Yadav
9. Ram Kishan Tiwari
s/o Ram Naresh Tiwari
10. Santosh Kumar
s/o Sukkhoo
11. Rudra Pratap Singh
s/o Vishwanath Singh
12. Mumtaz
s/o Mukhtar
13. Ram Sharan
s/o Suryapal
14. Ramendra Kumar
s/o Ganga Deen
15. Badloo
s/o Dulla
16. Pramod Kumar Singh
s/o Vishwanath Singh

17. Jagdish
s/o Jugal Kishore
18. Shaukat Ali
s/o Noor Mohammed
19. Vinay Singh
s/o Jagar Nath
20. Muneshwar Tiwari
s/o Bhagwat Prasad
21. Rajvir Singh
s/o Ram Singh
22. Sanjay Kumar
s/o Jai Ganesh Vaipayee
23. Dinesh Kumar
Gaya Prasad
24. Ram Sumer
s/o Girdharilal
25. Ram Sharan Pandey
Ram Naresh Pandey
26. Ramesh
s/o Baboolal
27. Ganga Dayal
s/o Ram Kishan
28. Shiv Baran Yadav
s/o Shiv Dayal
29. Mahmood Ansari
s/o Mohd. Sultan Ansari
30. Bajrangi Yadav
s/o Ram Kalap
31. Rajesh Saroj
s/o Natthoo
32. Allauddin
s/o Abdul Laie
33. Ram Baboo Tiwari
s/o Sadashiv Tiwari
34. Santlal Sahu
s/o Ramsanehi Sahu
35. Gopal
s/o Badloo
36. Ramasre
s/o Ramdas

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37. Anil
s/o Prahlad
38. Ram Kumar
s/o Ramadhar
39. Mahmud
s/o Nawab
40. Ram Gopal
s/o Pyarelal
41. Ramesh Prasad
s/o Jiwat Ram
42. Jitendra Kumar Mishra
s/o Babban Mishra
43. Parvesh
s/o Nanhoo
44. Ram Sharan
s/o Ram Kirpal
45. Lal Baboo
s/o Phulena Yadav
46. Dinesh Chandra Sahu
s/o Ramesh Chandre
47. Raj Bahadur
s/o Ram Niwas
48. Om Prakash
s/o Ram Shankar
49. Mithailal
s/o Ramoo Prasad
50. Nankoo
s/o Hiralal
51. Ram Kishor
s/o Ram Prasad
52. Ram Pal
s/o Ram Prasad
53. Prabhu
s/o Ramdhari
54. Hameed Ahmad
s/o Mazeed Ahmad
55. Mohd. Saleem
s/o Abid Ali
56. Sanjay Kumar Tripathi

s/o Jitender Kumar

57. Desh Raj
Ambika Prasad
58. Manoj Shukla
s/o Viehnu Prasad
59. Vishwanath Singh
s/o Nathu Singh
60. Ramkewal Singh
s/o Shrideo Singh
61. Harilal Singh
s/o Shrinath Singh
62. Ashok Kumar Tripathi
s/o Govind Prasad
63. Ramnawal Singh
s/o Shrideo Singh
64. Wasim
s/o Badloo
65. Daya Shankar
s/o Girdharilal
66. Ram Singh Yadav
s/o Nathu Singh
67. Nankoo
s/o Maikoolal
68. Mangal
s/o Khopri
69. Subhash Singh
s/o Brijmohan Singh
70. Arun K. Sharma
Ramchandra Sharma
71. Hanuman Sharan
s/o Ram Kripal
72. Raghavendra Singh
s/o Baboo Ram
73. Rajesh
s/o Nathu
74. Mool Chand
s/o Ganga Prasad
75. Dinesh P. Pandey
s/o Hiralal Pandeh

76. Raj Kumar
s/o Dec Sharan
77. Durga Prasad
s/o Shitla Prasad
78. Ramesh
s/o Narendra Bahadur
79. Shiv Prasad
s/o Ram Lal
80. Kanhaiyalal
s/o Heeralal
81. Satyavir Singh
s/o Ram Singh
82. Dharmendra
s/o Ram Swaroop
83. Ajay Kumar
s/o Ram Moorat
84. Surendra Prasad
s/o Raja Ram
85. Nar Singh
s/o Ram Swaroop
86. Raju Gupta
s/o Ramnath Gupta
87. Ratnesh K. Gupta
Anand Mohan
88. Jitendra Prasad
s/o Rajendra Prasad
89. Sanjay Verma
s/o Radhey Shyam Verma
90. Hari Ram
s/o Ram Khelawan
91. Navin Kumar
s/o Durga Prakash
92. Shiv Vilas
s/o Shri Prakash
93. Pratap
s/o Munshi Lal
94. Girish Chand
s/o Hari Kishore.

All working as Parcel Porters
in Parcel Office, Kanpur Central

Railway Station, Northern Railway,
Kanpur, U.P. Applicants

(through Sh. D.K. Garg, advocate)

versus

1. Chairman,
Railway Board,
Rail Bhawan,
New Delhi.
2. General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. Divl. Railway Manager,
Northern Railway Divl. Office,
Civil Lines,
Allahabad, UP.
4. Chief Traffic Manager,
Northern Railway,
Kanpur Area,
Kanpur Central Station,
Kanpur Central, UP.
5. Janta Labour Contract Cooperative
Society Ltd.,
through its Secretary,
Sh. S.D. Mishra,
Parcel Office,
Kanpur Central Railway Station,
Northern Railway,
Kanpur, UP.

.... Respondents

(through Sh. P.S. Mahendru for Respondents No.1 to
4 and Sh. S.S.Tiwari for Respondent No.5)

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

Today we have passed an order in OA-1227/97
and this O.A. is also disposed of on the same lines.
The said order passed in OA-1227/97 shall form part of
the order in this O.A. itself. This O.A. ^{as M.T} is
disposed of accordingly. No costs.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

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